

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.448/96

Tuesday, this the 16th day of April, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATKRISHNAN, ADMINISTRATIVE MEMBER

VV Thambi,  
Commission Bearer,  
Kerala Express,  
Trivandrum Division,  
(Catering Department),  
Southern Railway,  
Trivandrum. - Applicant

By Advocate Mr Sibi J Monippally

Vs

1. Chief Commercial Manager,  
Southern Railway,  
Head Quarters Office,  
Park Town, Madras.
2. Divisional Commercial Manager,  
Southern Railway,  
Trivandrum Division,  
Trivandrum. - Respondents

By Advocate Mrs Sumathi Dandapani

The application having been heard on 16.4.96 the  
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

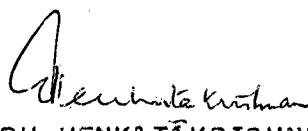
Applicant seeks a direction to regularise his  
services from the date on which the services of his juniors  
were regularised. We are not told who the juniors are or

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what the dates of their regularisation are. Applicant may make a representation complete in details, before second respondent and the second respondent will consider the matter on merits and pass a speaking order thereon, within three months from the date of its receipt.

2. Application is disposed of as aforesaid. No costs.

Dated, the 16th April, 1996.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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